

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NOS. 118 & 151 OF 2016**

**Dated: 8<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NOS. 118 OF 2016**

<b>Welspun Renewable Energy Pvt. Ltd.</b>	<b>.... Appellant(s)</b>
<b>Vs.</b>	
<b>Tamilnadu Electricity Regulatory Commission &amp; Anr.</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Aditya Kumar Singh  
Mr. Nived V.

Mr. Naveen Rana (*Rep.*)

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. S. Amali for R-2

**In the matter of:**

**APPEAL NOS. 151 OF 2016**

<b>Naational Solar Energy Federation of India</b>	<b>.... Appellant(s)</b>
<b>Vs.</b>	
<b>Tamil Nadu Electricity Regulatory Commission &amp; Anr.</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Aditya Kumar Singh  
Mr. Nived V.

Mr. Rakesh Shah (*Rep.*)

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. S. Amali for R-2

**ORDER**

Heard Mr. Hemant Sahai, learned counsel for Appellant for some time.

List these matters for further hearing on **05-04-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)**  
**Chairperson**